

National Company Law Tribunal

Allahabad Bench

CP NO. 83/241-244/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Saasthak Vamijya India Pvt Ltd

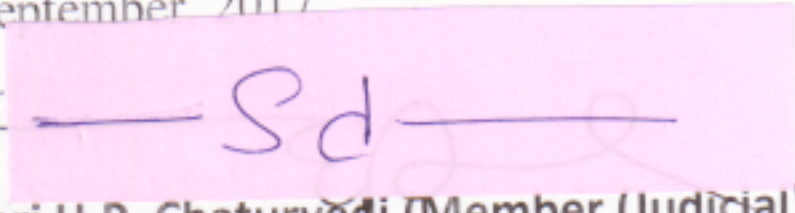
SECTION OF THE COMPANIES ACT: U/S 241/242 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Anil Kumar	PCS	Petitioner	Anil K.
2.				

CP No. 83/241-244/ALD/2016

Sri Anil Kumar for the petitioner. He filed joint application for adjournment of the case. On last hearing, it was brought to the notice of this court that a settlement talks between the parties is going on and there is some possibility to ~~materialized~~ ^{materialized} the same. Therefore, the matter is adjourned for reporting settlement for final hearing on 8th September 2017

Date: 10.08.2017


Shri H.P. Chaturvedi (Member Judicial)

Typed by
P.K.Jyoti